

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA)No. 83/ 2017	-	For filing original CA certificate	230/ 232	Mindtree Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	N. K. Dilip M. G. Nanjappa Vivek B.S.	Tatva Legal. Applicants/ Transferee Company.	Vivek B.S.
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Counsel for petitioner is present. The matter is listed today for further clarification. The counsel is directed to comply the points raised for clarification.

List it on 06.12.2017.


MEMBER (J)


MEMBER (T)